

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 621/252/ND/2018

Under Section: 252

In the matter of:

Primero Exports Pvt Ltd.

....**Appellant**

Vs.

ROC

....**Respondent**

Order delivered on 28.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Ramesh Sharma, Adv.
Mr. Shantanu Kanungo, Adv.

For the ROC

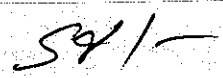
: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Puneet Rai, St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Order reserved. In the meanwhile, learned counsel for the appellant undertakes to file the balance sheets for the period of 2016-17 and GST Registration and any other related documents within 10 days.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**